

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-553(ND)/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: SMW Metal Pvt. Ltd. Vs. Indo Alusys Industries Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates for the Petitioner
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	Mr. Arun Kathpalia, Sr. Advocate with Ms. Ruchi Agnihotri, Ms. Annanya Gosh and Mr. Rohit K. Nagpal, Advocates for the Respondent
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ORDER

Arguments have been addressed by both the parties.

To come up for orders/ clarification.

-S-df

(R. Varadharajan)
Member (J)

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(Ina Malhotra)
Member (J)